

**THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA):** (a) Only 72 English movies were screened by Air India during the last three years on its flights.

(b) 10 Indian movies have been selected by Air India for future screening. After finalisation of contract, one Hindi movie per flight per month will be screened.

**Functioning of Super Bazars in Delhi**

618. SHRI BHIKHU RAM JAIN: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) the number of branches of the Super Bazar in Delhi and the number of shareholders of the Super Bazars;

(b) the sale during the last three years, year-wise and the profit earned during the above period; and

(c) the steps taken to check pilferage, dispose of old stock and increase profitability and the measures proposed to bring efficiency and expansion of the Super Bazar?

**THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJAMOHAN MOHANTY):** (a) There are 61 (sixty one) branches of the Super Bazar, Delhi at present functioning in different parts of Delhi|New Delhi. The Store now has 18 543 share-holders other than Government of India.

(b) The sale and profitability of the Super Bazar, Delhi, for the last three years are as follows:—

(i) Sales	(R. in 'akhs)		
1977-78	1978-79	1979-80	
1083.26	997.61	1252.91	
(ii) Profit	(R. in lakhs)		
1977-78	1978-79	1979-80	
6.10	2.35	16.10	

(The above figures are tentative and subject to audit)

(c) For checking pilferage a new management information system has already been introduced in Super Bazar, Delhi, w.e.f. 1-7-1979. The result is that it has reduced pilferage to less than half per cent for the year 1979-80. More than 90 per cent of the old and slow moving stock has already been disposed off. A new incentive scheme has also been introduced in Super Bazar, Delhi, w.e.f. 1-7-1980 under which the employees of Super Bazar will get 1 per cent more pay for every 3 per cent increase in sales subject to a maximum of 20 per cent. A lot of renovation has been made in Super Bazar. The range of goods on the counters has been very much increased. A separate hall has been set up for organising exhibition-cum-sales with a view to introducing new variety of goods. As a result of all these measures, the sale of Super Bazar has recorded considerable increase. The sales for the year 1980-81 is expected to be more than Rs. 18 crores.

**Reservation orders of SC/ST in STO Madras**

619. SHRI K. B. S. MANI: Will the Minister of COMMERCE be pleased to state:

(a) is it a fact that no spot study has been conducted regarding observation of Reservation orders for Scheduled Caste/Scheduled Tribes, by any Committee in State Trading Corporation, Madras;

(b) is it also a fact that the Government of India orders, providing reservation for SC/ST, have not been followed there and if so, the reasons therefor; and

(c) if followed, cadre-wise details from the date of issue of these orders?

**THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE):** (a) and (b). The reservation quotas for SC|ST are fixed in accordance with the Government instructions, both for

Centralised and decentralised cadres by the Head Office and the Branch Offices of the STC. Reservation orders in respect of recruitment and promotions for SC|ST candidates are being followed in the case of all cadres according to the Government directives issued in 1970.

(c) Recruitment to 64 managerial and 96 staff level posts has been made since the issue of Government directives.

#### **Sales Tax and Central Sales Tax recovered in Delhi**

620. SHRI DHARAM DASS SHASTRI: Will the Minister of FINANCE be pleased to state:

(a) the number of Registered Dealers in Delhi as on 31-3-78, 31-3-79 and 31-3-80 under the Delhi Sales Tax Act and central Sales Tax Act separately;

(b) the turn over of these dealers during 1978-79 and 1979-80 separately under the Delhi Sales Tax Act and Central Sales Tax Act; and

(c) the amount of the Delhi Sales Tax and Central Sales Tax recovered separately from these dealers during each of these two years?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA):

(a) <i>Number of registered dealers under :-</i>			
As on	Delhi Sales Tax Act, 1975	Central Sales Tax Act, 1956	
31-3-78 . . . . .	58697	51930	
31-3-79 . . . . .	61305	55279	
31-3-80 . . . . .	66084	59305	

(b) No running record of the turn-over of the dealers is being maintained by Delhi Administration.

(c) *Amount of sales tax recovered under :-*

Year	Delhi Sales Tax Act, 1975	Central Sales Tax Act, 1956
	(Rs. in crores)	
1978-79 . . . . .	62.70	43.79
1979-80 . . . . .	72.80	51.89

#### **Retail Prices of Consumer Goods**

621. SHRI A. T. PATIL: Will the Minister of CIVIL SUPPLIES be pleased to lay a statement showing the average retail prices of consumer goods such as (1) rice, (2) wheat, (3) dal, (4) sweet oil, (5) kerosene, (6) gur, (7) sugar, (8) tea, (9) coffee; (10) soap, (11) tooth paste, (12) cloth and (13) vegetables as on 31st October, 1980 as compared to their prices as on 31st December, 1979 and 30th June, 1980 at Bombay, Calcutta, Delhi and Madras?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJAMOHAN MOHANTY): The information is given in the statement laid on the Table of the House. [Placed in Library. See No. LT-1376/80].

#### **Manufacture of Weather Instruments**

622. SHRI R. K. MHALGI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether India Meteorological Workshops are able to fulfil the country's need of weather instruments;

(b) if so, whether they can, in addition to country's demand, supply the weather instruments to foreign countries too and to what effect;

(c) if so, whether Government will entrust the manufacture of the weather instruments to them; and

(d) if not, the reasons thereof?